GOVERNMENT OF INDIA MINISTRY OF COMMERCE & INDUSTRY DEPARTMENT OF INDUSTRIAL POLICY & PROMOTION

LOK SABHA

UNSTARRED QUESTION NO. 3511. TO BE ANSWERED ON MONDAY, THE 8TH AUGUST, 2016.

WEBSITE COPYING

3511. SHRI PRABHAKAR REDDY KOTHA:

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state: वाणिज्य एवं उदयोग मंत्री

- (a) whether the Government has received any representation from the Government of Telangana regarding Website copying by Andhra Pradesh Government;
- (b) if so, the details thereof;
- (c) whether the Department of Industrial Policy and Promotion has initiated any action against AP Government in this regard; and
- (d) if so, the details thereof, if not, the reasons therefor?

ANSWER

वाणिज्य एवं उद्योग राज्यमंत्री (स्वतंत्र प्रभार)(श्रीमती निर्मला सीतारमण)
THE MINISTER OF STATE (INDEPENDENT CHARGE)
OF THE MINISTRY OF COMMERCE & INDUSTRY
(SHRIMATI NIRMALA SITHARAMAN)

(a): No.

(b) to (d): Question do not arise.
